

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 4

**616/2020, CA 600/2019, IA(I.B.C.)/1124(CH)2024
CP (IB) No. 174/Chd/Chd/2018
(Admitted)**

IN THE MATTER OF:-

Small Industries Development Bank of
India

...Petitioner

Versus

International Mega Food Park Ltd.

...Respondent

Under Section: 7, 60(5), IBC 2016 and R 11 NCLT

Order delivered on 07.05.2024

CORAM:

**SH. L. N. GUPTA
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR
MEMBER (JUDICIAL)**

PRESENT:

**For the applicant/RP
in CA No.600/2019
and IA NO. 1124/2024
and RP in IA
No.616/2020** : Dr. Rajansh Thukral, Advocate with Dr. Surekha
Thukral and Mr. Sudharth Thukral, Advocates

For CoC : Mr. Rakesh Gupta with Mr. Rakshit Gupta, Advocates

**For ex-
Director/Promoter in
IA No.616/2020** : Mr. Manuj Nagnath, Advocate

**For the respondent in
CA No.600/2019** : Ms. Divya Sharma, Advocate

ORDER

IA(I.B.C.)/1124(CH)2024

The present application has been filed under Rule 11 of the NCLT Rules, 2016 to place on record the Minutes of the 36th Meeting of the CoC held in compliance of the order dated 10.04.2024. It is stated by Id. counsel for the RP that the said meeting remained inconclusive and four weeks' time may be given for making complete compliance of the order dated 10.04.2024.

Keeping in view the facts and circumstances mentioned in the application which is supported by an affidavit and in the interest of justice, three weeks' time from today is given for making complete compliance of the order dated 10.04.2024 and ld. counsel for the RP is directed to file compliance affidavit to that effect, at least two days before the next date of hearing. Thus, IA No.1124/2024 is ***disposed of*** accordingly.

IA No.616/2020

At the request of the Ld. counsel for the RP, the present application is adjourned to 04.06.2024, in the supplementary list as the decision of the CoC is yet to be taken.

CA 600/2019

List on 14.05.2024, in the supplementary list.

Sd/-
(L. N. GUPTA)
MEMBER (TECHNICAL)
Tanvi

Sd/-
(HARNAM SINGH THAKUR)
MEMBER (JUDICIAL)